

Allotment of land acquired by Northeast Frontier Railway in Silapathar to outsiders for construction of buildings

5513. SHRI BISWANARAYAN SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total area of land acquired by the Northeast Frontier Railway in Silapathar;

(b) whether the land acquired has been utilised for the purpose for which it was meant;

(c) if not, the reasons therefor;

(d) whether Government are aware that a portion of the acquired land has been allotted to some outsiders by plots, for the construction of buildings; and

(e) if so, whether any steps would be taken to check it?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) 166 acres.

(b) Yes.

(c) Does not arise.

(d) and (e). Do not arise as no Railway land has been licensed to outsiders for construction of buildings.

Construction of Houses for Harijans in Rural Areas of Delhi

5514. SHRI KANWAR LAL GUPTA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether there is any programme for the construction of houses for Harijans in rural areas of Delhi in the next three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) A Housing Subsidy Scheme for the construction of houses by Scheduled Castes themselves engaged in unclean occupations in rural areas is included in the Backward Classes Sector under the Fourth Five Year Plan of Delhi Union Territory.

(b) A sum of Rs. 24 lakhs has been provided in the Fourth Five Year Plan for the Housing Subsidy Scheme, out

of which Rs. 15 lakhs is for the next three years (including the current financial year).

Survey of Land on Kangra Valley Section (Northern Railway)

5515. SHRI HEM RAJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway is surveying land on the Kangra Valley Railway Section of the Northern Railway for the acquisition of land for the realignment of Railway line due to the construction of Pong Dam;

(b) whether it is also a fact that the Department has indiscriminately felled their trees, removed the hedges of fields and spoiled the standing crops and surveyed their alignment through the cultivated fields of kisans of Village Ghar Jarot in Tehsil Dehra instead of the Banjor land area;

(c) whether it is further a fact that the department has not paid any compensation for the trees felled and the crops damaged; and

(d) whether the residents have made any representation to him and, if so, the result thereof?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) to (d). Representations have been received regarding damage to trees and crops during the survey for land acquisition for the realignment of the Kangra Valley Railway line. The field survey for fixing the land boundary is being carried out by the staff of the Beas Dam Project and not by the Railway staff.

Central Assistance for Industrialisation of Gujarat State

5516. SHRI VALMIKI CHOUHDARY:

SHRI SAMINATHAN:

SHRI N. R. LASKAR:

SHRI DHANDAPANI:

SHRI CHENGALRAYA NAIDU:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a delegation of the Gujarat Chambers of